

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 1
(IB)-749(PB)/2019

IN THE MATTER OF:

Dr. Dinesh Kumar Sinha

.... Applicant/petitioner

Vs.

Indirapuram Habitat Centre Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Saurabh Jain, Mr. Siddharth Jain, Advs.

For the Respondent(s):-

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ORDER

An order against the same corporate debtor-M/s. Indirapuram Habitat Centre Pvt. Ltd. has been reserved in CP No. (IB)-1320(PB)/2018. Accordingly, the matter be listed along with the above mentioned company petition on 05.04.2019.

Wherever the copy has not been unfurnished to the counsel for the respondent, the same be supplied in the meanwhile.

List on 05.04.2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)